

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
MAGIC HOSPITALITIES PRIVATE LIMITED

1	Name Of Corporate Person	Magic Hospitalities Private Limited
2	Date of Incorporation of Corporate Person	6 th February, 2007
3	Authority under which Corporate Person is incorporated/ registered	Registrar of Companies- NCT of Delhi
4	Corporate identity number / limited liability identity number of Corporate Person	U45200DL2007PTC158742
5	Address of the registered office and principal office (if any) of Corporate Person	W-5/19, Western Avenue, Sainik Farms New Delhi- 110062
6	Liquidation commencement date of Corporate Person	27 th February, 2023
7	Name, address, email address, telephone number and the registration number of the Liquidator	Name: Mr. Govind Kumar Seth Office Add: 2 nd Floor, Moolchand Towers, I-Block, Sector-22, Noida - 201301; Email: Vl.magichosp@gmail.com Mob: 9953881620 Reg.No.: IBBI/IPA-001/IP-P-02581/2021-2022/13932
8	Last date for submission of claims	29 th March, 2023

Notice is hereby given that **Magic Hospitalities Private Limited** has commenced voluntary liquidation on **27th February, 2023**.

The stakeholders of **Magic Hospitalities Private Limited** are hereby called upon to submit a proof of their claims, on or before **29th March, 2023**, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Govind Kumar Seth

IBBI/IPA-001/IP-P-02581/2021-2022/13932

3rd March, 2023

Noida, Uttar Pradesh